

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 246 of 2012 &  
IA Nos. 401 & 402 of 2012**

**Dated: 6<sup>th</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of**

**Tata Power Co. Ltd.**

**... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

**Counsel for the Appellant(s):**

**Mr. Krishnan Venugopal, Sr. Adv.  
with Mr. Sitesh Mukherjee  
Mr. Sakya Singh Chaudhary  
Ms. Anusha Nagarajan  
Mr. Avijeet Kr. Lala**

**Counsel for the Respondent(s):**

**Mr. Hasan Murtaza for R.2  
Mr. Buddy A. Ranganadhan  
with Ms. Richa Bhardwaja for R-1**

**ORDER**

We heard Mr. Krishnan Venugopal, Learned Senior Counsel for the Appellant.

Post the matter for making further submissions on **07.02.2013 at 12.30 p.m.**

**(V.J. Talwar)  
Technical Member  
rkt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**